

COURT- I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 41 of 2018 &
IA NOs. 326 & 554 OF 2018**

Dated: 24th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s. Hinduja National Power Corporation Ltd. Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan for R-1

Ms. Perna Singh
Mr. Prashant Mathur for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **03.10.2018** high on board.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**